

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th December, 2016

No.HC.VII-02/2016/ **5587** /A. Shri Pradip Kumar Das, Special Judge, CBI, Addl. Court, No.1, Assam, Guwahati, is transferred and posted as District and Sessions Judge, Kokrajhar, vice Shri Pratim Kumar Bora transferred.

Shri Das will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court, No.2, Assam, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5588** /A. Shri Robin Phukan, District and Sessions Judge, Golaghat, is transferred and posted as Special Judge, CBI, Assam & Judge, NIA, Assam, Guwahati, vice Shri Mrinmoy Kumar Bhattacharjee retiring from service on superannuation on 31.12.2016.

Shri Phukan will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5589** /A. Shri Susil Kumar Sarma, Special Judge, CBI, Addl. Court No.3, Assam, Guwahati, is posted at the same station as Special Judge, CBI, Addl. Court, No.1, Assam, Guwahati, vice Shri Pradip Kumar Das transferred.

Shri Sarma will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court, No.2, Assam, Guwahati and join his new assignment immediately.

No.HC.VII-02/2016/ **5590** /A. Shri Rajib Goswami, District and Sessions Judge, Dhubri, is posted at the same station i.e. Dhubri, as Member, MACT, vice Shri Abhijit Bhattacharyya transferred.

Shri Goswami will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Dhubri and join his new assignment immediately.

No.HC.VII-02/2016/ **5591** /A. Shri Abhijit Bhattacharyya, Member, MACT, Dhubri, is transferred and posted as Member, MACT, Nalbari, vice Shri Anil Kumar Sarmah transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

u2/12/16

No.HC.VII-02/2016/ **5592** /A. Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj, is transferred and posted as District and Sessions Judge, Dibrugarh, vice Shri Sanjeev Kumar Sharma already transferred.

Smti Phukan will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Karimganj and proceed to join at her new place of posting immediately.

No.HC.VII-02/2016/ **5593** /A. Shri Aparesh Chakravarty, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Rajib Goswami transferred and posted at the same station.

Shri Chakravarty will hand over charge of his Court and Office to the P.O., STAT & Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5594** /A. Shri Satyajit Khound, District and Sessions Judge, Sivasagar, is transferred and posted as District and Sessions Judge, Golaghat, vice Shri Robin Phukan transferred.

Shri Khound will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Sivasagar and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ **5595** /A. Shri Pratim Kumar Bora, District and Sessions Judge, Kokrajhar, is transferred and posted as Special Judge, CBI, Addl. Court, No.2, Assam, Guwahati, vice Shri Binod Kumar Chetri posted at the same station.

Shri Bora will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Kokrajhar and join his new assignment immediately.

No.HC.VII-02/2016/ **5596** /A. Shri Binod Kumar Chetri, Special Judge, CBI, Addl. Court, No.2, Assam, Guwahati, is posted at the same station as Special Judge, CBI, Addl. Court No.3, Assam, Guwahati, vice Shri Susil Kumar Sarma posted at the same station.

Shri Chetri will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court, No.1, Assam, Guwahati and join his new assignment immediately.

No.HC.VII-02/2016/ **5597** /A. Shri Sunil Kumar Poddar, Member, MACT, No.3, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Sivasagar, vice Shri Satyajit Khound transferred.

Cup
12/12/16

Shri Poddar will hand over charge of his Court and Office to the P.O., STAT & Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5598 /A. Shri Utpal Prasad, Addl. District and Sessions Judge, Fast Track Court, Karimganj, is posted at the same station, i.e. Karimganj, as District and Sessions Judge, vice Smti Susmita Phukan Khound transferred.

Shri Prasad will join his new assignment immediately.

No.HC.VII-02/2016/ 5599 /A. Shri Debasish Bhattacharjee, Addl. District and Sessions Judge, Bajali, is transferred and posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Aparesh Chakravarty transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Bajali and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5600 /A. Smti Suchandra Bhattacharjee, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is posted at the same station, i.e. Guwahati, as Principal Judge, Family Court, No.2, vice Smti Joosmita Sarma retiring from service on 01.03.2017 on superannuation.

Smti Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment on 01.03.2017.

No.HC.VII-02/2016/ 5601 /A. Shri Anil Kumar Sarmah, Member, MACT, Nalbari, is transferred and posted as Addl. District and Sessions Judge, Nagaon, vice Smti Arunima Deka transferred.

Shri Sarmah will hand over charge of his Court and Office to the District and Sessions Judge, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5602 /A. Smti Arunima Deka, Addl. District and Sessions Judge, Nagaon, is transferred and posted as Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi, vice Shri Thaneswar Kalita transferred.

Smti Deka will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and proceed to join at her new place of posting immediately.

No.HC.VII-02/2016/ 5603 /A. Shri Rockta Lal Das, Addl. District and Sessions Judge, Nagaon, is transferred and posted as Addl. District and Sessions Judge, Bajali, vice Shri Debasish Bhattacharjee transferred.

Ump/12/14/16

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 5604 /A. Shri Chandan Das, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati as Addl. District and Sessions Judge, No.1, vice Smti Suchandra Bhattacharjee posted at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-02/2016/ 5605 /A. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar, is transferred and posted as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Dipak Thakuria posted at the same station.

Shri Dhar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5606 /A. Shri Thaneswar Kalita, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi, is transferred and posted as Member, MACT, No.3, Kamrup (M), Guwahati, vice Shri Sunil Kumar Poddar transferred.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5607 /A. Shri Dipak Thakuria, Addl. District and Sessions Judge, No.2, Kamrup, Guwahati, is posted at the same station i.e. Guwahati as Addl. District and Sessions Judge, Fast Track Court, No.3, vice Shri Chandan Das posted at the same station.

Shri Thakuria will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-02/2016/ 5608 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Aparesh Chakravarty	Dhubri	Dhubri
2.	Shri Sunil Kumar Poddar	Sivasagar	Sivasagar
3.	Shri Utpal Prasad	Karimganj	Karimganj

cm
2/2/16

No.HC.VII-02/2016/ **5609** /A. Shri Angshuman Kaushik, appointed in Grade-I of the Assam Judicial Service, vide Govt. Notification No.JDJ.514/2016/7 dated 16.11.2016 and presently undergoing training, is posted as Addl. District and Sessions Judge, Fast Track Court, Karimganj, vice Shri Utpal Prasad posted at the same station.

Immediately on completion of training, Shri Kaushik will join at his place of posting.

No.HC.VII-02/2016/ **5610** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been appointed in Grade-I of the Assam Judicial Service and placed him on probation as per Rules, as Addl. District and Sessions Judge of the Sessions Division with Head-quarter as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Angshuman Kaushik	Karimganj	Karimganj

No.HC.VII-02/2016/ **5611** /A. Shri Sanjay Hazarika, Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Goalpara, vice Shri Darak Ullah transferred on promotion.

Shri Hazarika will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5612** /A. Smti Mallika Dutta, Chief Judicial Magistrate, Goalpara, is transferred and posted as Chief Judicial Magistrate, Dibrugarh, vice Smti Kanchan Newar already transferred.

Smti Dutta will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Goalpara and proceed to join at her new place of posting immediately.

No.HC.VII-02/2016/ **5613** /A. Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Goalpara, is transferred and posted as Secretary, District Legal Services Authority, Dibrugarh, vice Shri Abdul Hakim transferred on promotion.

Shri Baruah will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Goalpara and proceed to join at his new place of posting immediately.

See 12/12/16

No.HC.VII-02/2016/ 5614 /A. Shri Roushan Lal, Civil Judge & Asstt. Sessions Judge, Udalguri, is transferred and posted as Chief Judicial Magistrate, Sivasagar, vice Shri Abu Saleh Badrurudza Laskar transferred on promotion.

Shri Lal will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 5615 /A. Shri Pijush Pratim Bairagi, Civil Judge & Asstt. Sessions Judge, Dibrugarh, is transferred and posted as Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Sanjay Hazarika transferred.

Shri Bairagi will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5616 /A. Shri Rafique Ahmed Tapadar, Counsellor, Family Court, No.2, Kamrup, Guwahati, now working as OSD, Gauhati High Court, Guwahati, is transferred and posted as Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Chatra Bhukhon Gogoi transferred on promotion.

Shri Tapadar will hand over charge of his Court and Office to the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5617 /A. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dibrugarh, vice Shri Pijush Pratim Bairagi transferred.

Shri Barbhuiya will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5618 /A. Shri Anil Kumar Basfor, Chief Judicial Magistrate, Karimganj, is transferred and posted as Secretary, District Legal Services Authority, Goalpara, vice Shri Nayan Shankar Baruah transferred.

Shri Basfor will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5619 /A. Shri Joydev Koch, Chief Judicial Magistrate, Hailakandi, is transferred and posted as Secretary, District Legal Services Authority, Golaghat, vice Shri Madhurjya Narayan transferred on promotion.

4/2/2016

Shri Koch will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5620 /A. Shri Rana Dutta, Addl. Chief Judicial Magistrate, Hailakandi, is posted at the same station as Chief Judicial Magistrate, Hailakandi, vice Shri Joydev Koch transferred.

Shri Dutta will join his new assignment immediately.

No.HC.VII-02/2016/ 5621 /A. Smti Rani Boro, Addl. Chief Judicial Magistrate, Jorhat, is posted at the same station i.e. Jorhat, as Chief Judicial Magistrate, vice Smti Sharmila Bhuyan transferred on promotion

Smti Boro will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), Jorhat and join her new assignment immediately.

No.HC.VII-02/2016/ 5622 /A. Smti Mili Hussain, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Morigaon, vice Shri Aminur Rahman transferred on promotion.

Smti Hussain will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 5623 /A. Shri Nur Muhammad Abdullah Ahmed Mr., Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Udalguri, vice Shri Roushan Lal transferred.

Shri Ahmed Mr. will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5624 /A. Shri Narayan Kuri, Addl. Chief Judicial Magistrate, Dhemaaji, is transferred and posted as Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur, vice Shri Pranjal Bora transferred on promotion.

Shri Kuri will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaaji and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5625 /A. Shri Nilkamal Das, Addl. Chief Judicial Magistrate, Udalguri, now working as OSD, Gauhati High Court, Guwahati, is transferred and posted as Chief Judicial Magistrate, Morigaon, vice Smti Sabnam Choudhury transferred on promotion.

Copy 12/1/16

Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5626 /A. Shri Nishanta Goswami, Addl. Chief Judicial Magistrate, Golaghat, is transferred and posted as Secretary, District Legal Services Authority, Cachar, Silchar, vice Shri Mahmud Hussain Barbhuiya transferred.

Shri Goswami will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5627 /A. Shri Abdul Kader, Addl. Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Chief Judicial Magistrate, Karimganj, vice Shri Anil Kumar Basfor transferred.

Shri Kader will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5628 /A. Smti Ipsita Borthakur, Addl. Chief Judicial Magistrate, Goalpara, is posted at the same station i.e. Goalpara, as Chief Judicial Magistrate, vice Smti Mallika Dutta transferred.

Smti Borthakur will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Goalpara and join her new assignment immediately.

No.HC.VII-02/2016/ 5629 /A. On promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officer is transferred and posted as below with effect from the date of her taking over charge as such. She will draw usual scale of pay and other allowances as admissible under the rules. She will be on officiation as per the Assam Judicial Service Rules, 2003.

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarter/ Station
1.	Smti Sabeena Mazumdar	Counsellor, Family Court, No.2, Kamrup (M), Guwahati, vice Shri Rafique Ahmed Tapadar transferred.	Guwahati

No.HC.VII-02/2016/ 5630 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Wd/ 12/11/16

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Sanjay Hazarika	Goalpara	Goalpara
2.	Shri Mahmud Hussain Barbhuiya	Dibrugarh	Dibrugarh
3.	Smti Mili Hussain	Morigaon	Morigaon
4.	Shri Nur Muhammad Abdullah Ahmed Mr.	Udalguri	Udalguri

No.HC.VII-02/2016/ **5631** /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Roushan Lal	Sivasagar	Sivasagar
2.	Shri Pijush Pratim Bairagi	Kamrup (M)	Guwahati
3.	Shri Rafique Ahmed Tapadar	Kamrup	Amingaon
4.	Shri Rana Dutta	Hailakandi	Hailakandi
5.	Smti Rani Boro	Jorhat	Jorhat
6.	Shri Nilkamal Das	Morigaon	Morigaon
7.	Shri Abdul Kader	Karimganj	Karimganj
8.	Smti Ipsita Borthakur	Goalpara	Goalpara

No.HC.VII-02/2016/ **5632** /A. Shri Nayan Jyoti Dutta, Sub-Divisional Judicial Magistrate (M), Nazira, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hatsingimari, vice Shri Naguib Ahmed transferred.

Shri Dutta will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Nazira and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5633** /A. Shri Abdus Sattar, Sub-Divisional Judicial Magistrate (M), Jonai, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Biswanath Chariali, vice Shri Obang Mize transferred.

Shri Sattar will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Jonai and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5634** /A. Shri Naguib Ahmed, Sub-Divisional Judicial Magistrate (M), Hatsingimari, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Nazira, vice Shri Nayan Jyoti Dutta transferred.

Shri Ahmed will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5635 /A. Shri Obang Mize, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Jonai, vice Shri Abdus Sattar transferred.

Shri Mize will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5636 /A. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Karimganj, vice Smti Subhadra Acharyya transferred.

Smti Chanda will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 5637 /A. Smti Subhadra Acharyya, Sub-Divisional Judicial Magistrate (S), Karimganj, is transferred and posted as Sub-Divisional Judicial Magistrate (S) No.1, Kamrup (M), Guwahati, vice Smti Sonamoni Chanda transferred.

Smti Acharyya will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Karimganj and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 5638 /A. Smti Pompy Chakravarty, Munsiff No.1, Nagaon, is transferred and posted as Judicial Magistrate, 1st Class, Sonitpur, Tezpur, vice Smti Meenakshi Sarmah transferred.

Smti Chakravarty will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 5639 /A. Shri Dimbeswar Taye, Judicial Magistrate, 1st Class, Dibrugarh, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar, vice Shri Pritish Choudhury transferred.

Shri Taye will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5640 /A. Shri Lakhinandan Pegu, Munsiff No.1, Kamrup (M), Guwahati, is transferred and posted as Judicial Magistrate, 1st Class, Dibrugarh, vice Shri Dimbeswar Taye transferred.

Shri Pegu will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

Ug
12/12/16

No.HC.VII-02/2016/ 5641 /A. Shri Debasish Kashyap, Judicial Magistrate, 1st Class, Chirang, is transferred and posted as Munsiff No.1, Kamrup (M), Guwahati, vice Shri Lakhinandan Pegu transferred.

Shri Kashyap will hand over charge of his Court and Office to the Chief Judicial Magistrate, Chirang and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 5642 /A. Shri Pritish Choudhury, Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur, vice Shri Sandeep Kaushik transferred.

Shri Choudhury will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Sarupathar and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 5643 /A. Shri Sumit Bhuyan, Munsiff, Chirang, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali, vice Smti Pranami Goswami transferred.

Shri Bhuyan will hand over charge of his Court and Office to the District and Sessions Judge, Chirang and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 5644 /A. Shri Sandeep Kaushik, Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Jonai, vice Shri Surajit Baruah transferred.

Shri Kaushik will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Gohpur and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 5645 /A. Smti Meenakshi Sarmah, Judicial Magistrate, 1st Class, Sonipur, Tezpur, is transferred and posted as Munsiff –cum- Judicial Magistrate, 1st Class, Kamrup , Amingaon, vice Smti Pooja Devi transferred.

Smti Sarmah will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 5646 /A. Shri Surajit Baruah, Munsiff-cum-Judicial Magistrate, 1st Class, Jonai, is transferred and posted as Munsiff No.1, Nagaon, vice Smti Pompy Chakravarty transferred.

Shri Baruah will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Jonai and proceed to join his new assignment immediately.

Handwritten signature/initials

No.HC.VII-02/2016/ **5647** /A. Shri Jyotirmoy Sharma, Judicial Magistrate, 1st Class, Hajo, is transferred and posted as Munsiff, Chirang, vice Shri Sumit Bhuyan transferred.

Shri Sharma will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5648** /A. Smti Pranami Goswami, Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali, is transferred and posted as Judicial Magistrate, 1st Class, Chirang, vice Shri Debasish Kashyap transferred.

Smti Goswami will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Biswanath Chariali and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ **5649** /A. Smti Pooja Devi, Munsiff-cum-Judicial Magistrate, 1st Class, Kamrup, Amingaon, is transferred and posted as Judicial Magistrate, Hajo, vice Shri Jyotirmoy Sharma transferred.

Smti Devi will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ **5650** /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Shri Dimbeswar Taye
2. Shri Debasish Kashyap
3. Smti Meenakshi Sarmah
4. Shri Jyotirmoy Sharma

No.HC.VII-02/2016/ **5651** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1st Class, to exercise powers in their respective districts from the date of joining at the station.

1. Shri Sumit Bhuyan

The power is personal to the Officers concerned and may be exercised by them at any station.

By order,
Sd/- M.A. Ali

REGISTRAR (VIGILANCE)

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps :-
 - (i) to invest the following Officers with the powers of District Judge:
 - (a) Shri Aparesh Chakravarty
 - (b) Shri Sunil Kumar Poddar
 - (c) Shri Utpal Prasad
 - (ii) to take necessary steps to invest Shri Sanjay Hazarika, Shri Mahmud Hussain Barbhuiya, Smti Mili Hussain and Shri Nur Muhammad Abdullah Ahmed Mr. with the powers of Civil Judge
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to take necessary action for release of Shri Mahmud Hussain Barbhuiya from the post of Secretary, District Legal Services Authority, Cachar, Silchar and to appoint the following officers as Secretary, District Legal Services Authority, as shown in the Notification :-
 - (i) Shri Nayan Shankar Baruah
 - (ii) Shri Anil Kumar Basfor
 - (iii) Shri Joydev Koch
 - (iv) Shri Narayan Kuri
 - (v) Shri Nishanta Goswami
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Pradip Kumar Das, Special Judge, CBI, Addl. Court ,No.1, Assam, Chandmari, Guwahati
16. Shri Robin Phukan, District and Sessions Judge, Golaghat
17. Shri Susil Kumar Sarma, Special Judge, CBI, Addl. Court, No.3, Assam, Chandmari, Guwahati
18. Shri Rajib Goswami, District and Sessions Judge, Dhubri
19. Shri Abhijit Bhattacharyya, Member, MACT, Dhubri

cy/12/16

20. Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj
21. Shri Apares Chakravarty, Member, MACT, No.2, Kamrup (M), Guwahati
22. Shri Satyajit Khound, District and Sessions Judge, Sivasagar
23. Shri Pratim Kumar Bora, District and Sessions Judge, Kokrajhar
24. Shri Binod Kumar Chetri, Special Judge, CBI, Addl. Court, No.2, Assam, Chandmari, Guwahati
25. Shri Sunil Kumar Poddar, Member, MACT, No.3, Kamrup (M), Guwahati
26. Shri Utpal Prasad, Addl. District and Sessions Judge, Fast Track Court, Karimganj
27. Shri Debasish Bhattacharjee, Addl. District and Sessions Judge, Bajali
28. Smti Suchandra Bhattacharjee, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
29. Shri Anil Kumar Sarmah, Member, MACT, Nalbari
30. Smti Arunima Deka, Addl. District and Sessions Judge, Nagaon
31. Shri Rockta Lal Das, Addl. District and Sessions Judge, Nagaon
32. Shri Chandan Das, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati
33. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar
34. Shri Thaneswar Kalita, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi
35. Shri Dipak Thakuria, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
36. Shri Angshuman Kaushik, Trainee Grade-I Officer of the Assam Judicial Service, C/o, Administrative Officer, Judicial Academy, Guwahati
37. Shri Sanjay Hazarika, Chief Judicial Magistrate, Kamrup (M), Guwahati
38. Smti Mallika Dutta, Chief Judicial Magistrate, Goalpara
39. Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Goalpara
40. Shri Roushan Lal, Civil Judge & Asstt. Sessions Judge, Udalguri
41. Shri Pijush Pratim Bairagi, Civil Judge & Asstt. Sessions Judge, Dibrugarh
42. Shri Rafique Ahmed Tapadar, Counsellor, Family Court, No.2, Kamrup (M), Guwahati, now working as OSD, Gauhati High Court, Guwahati
43. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar
44. Shri Anil Kumar Basfor, Chief Judicial Magistrate, Karimganj
45. Shri Joydev Koch, Chief Judicial Magistrate, Hailakandi
46. Shri Rana Dutta, Addl. Chief Judicial Magistrate, Hailakandi
47. Smti Rani Boro, Addl. Chief Judicial Magistrate, Jorhat
48. Smti Mili Hussain, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
49. Shri Nur Muhammad Abdullah Ahmed Mr. Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
50. Shri Narayan Kuri, Addl. Chief Judicial Magistrate, Dhemaji
51. Shri Nilkamal Das, Addl. Chief Judicial Magistrate, Udalguri, now working as OSD, Gauhati High Court, Guwahati
52. Shri Nishanta Goswami, Addl. Chief Judicial Magistrate, Golaghat

53. Shri Abdul Kader, Addl. Chief Judicial Magistrate, Kokrajhar
54. Smti Ipsita Borthakur, Addl. Chief Judicial Magistrate, Goalpara
55. Smti Sabeena Mazumdar, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join her new assignment.
56. The Joint Registrar (_____), Gauhati High Court, Guwahati
57. The Chief Judicial Magistrate, _____
58. Shri Nayan Jyoti Dutta, Sub-Divisional Judicial Magistrate (M), Nazira
59. Shri Abdus Sattar, Sub-Divisional Judicial Magistrate (M), Jonai
60. Shri Naguib Ahmed, Sub-Divisional Judicial Magistrate (M), Hatsingimari
61. Shri Obang Mize, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
62. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
63. Smti Subhadra Acharyya, Sub-Divisional Judicial Magistrate (S), Karimganj
64. Smti Pompy Chakravarty, Munsiff No.1, Nagaon
65. Shri Dimbeswar Taye, Judicial Magistrate, 1st Class, Dibrugarh
66. Shri Lakhinandan Pegu, Munsiff No.1, Kamrup (M), Guwahati
67. Shri Debasish Kashyap, Judicial Magistrate, 1st Class, Chirang
68. Shri Pritish Choudhury, Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar
69. Shri Sumit Bhuyan, Munsiff, Chirang
70. Shri Sandeep Kaushik, Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur
71. Smti Meenakshi Sarmah, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
72. Shri Surajit Baruah, Munsiff-cum-Judicial Magistrate, 1st Class, Jonai
73. Shri Jyotirmoy Sharma, Judicial Magistrate, 1st Class, Hajo
74. Smti Pranami Goswami, Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali
75. Smti Pooja Devi, Munsiff-cum-Judicial Magistrate, 1st Class, Kamrup, Amingaon
76. The Deputy Registrar (_____), Gauhati High Court, Guwahati
77. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
78. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
79. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
80. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
81. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
 17/12/2016